

CRUDE OIL FROM IRAN

3444. SHRI D. C. SHARMA :
SHRI S. S. KOTHARI :
SHRI BHOGENDRA JHA :
SHRI HIMATSINGKA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether India is likely to get supply of crude oil from Iran as a result of off-shore drilling it had undertaken in Iran in collaboration with U.S. and Iranian firms; and

(b) if so, what are the prospects ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) and (b). Exploration for oil in the off-shore areas of Iran is still going on and it is premature to come to any definite conclusion about oil becoming available from that source in commercial quantities.

COMPLAINTS INVESTIGATION SYSTEM BY COMMISSIONER OF SCHEDULED CASTES AND TRIBES

3445. SHRI P. R. THAKUR : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether the Head and Regional Offices of the Commissioner for Scheduled Castes and Scheduled Tribes have been receiving year after year an increasing number of complaints of various categories from the concerned people;

(b) if so, the procedure followed to investigate into such complaints;

(c) whether the Commissioner has pointed out long delays stereotyped replies and even non-action in the disposal of cases by the concerned authorities;

(d) whether in his latest 15th Report, he has demanded his right to access to official documents to effectively exercise his constitutional powers to investigate into the complaints;

(e) whether in the current scheme of re-organisation of the Commissioner's offices, any steps have been taken to develop a complaint investigation system along with a compliance reporting system as the two most important devices for proper functioning of this organisation; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) :

(a) Yes. Following is the number of complaints received :

1963-64	.. 1,257
1964-65	.. 2,153
1965-66	.. 3,051

(b) The complaints received are generally sent to the authorities concerned for gathering the facts which, on receipt, are examined in the Office of the Commissioner for Scheduled Castes and Scheduled Tribes. In a limited number of selected cases, on the spot enquiries are also made by the officers of the Commissioner's organisation.

(c) Yes.

(d) Yes.

(e) Yes. Five Research and Investigating Units have been created.

(f) Does not arise.

ROAD ROLLERS

3446. SHRI M. MEGHACHANDRA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the road rollers recently requisitioned by the P.W.D., Manipur are defective.

(b) if so, the number of road rollers purchased, the firm supplying them and the total expenses incurred by Government in purchasing them; and

(c) whether Government proposes to make an enquiry into the deal ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Government are not aware of any requisitioning of Road-Rollers by the P.W.D., Manipur. However, two contracts were placed on behalf of P.W.D. Imphal during February/May, 1967 for a total number of 9 Road Rollers on M/s. Garden Reach Workshops (a Govt. of India Undertaking). The consignee reported some manufacturing defects in the Road Rollers supplied by M/s. Garden Reach Workshops.

(b) The total number of Road Rollers is nine. The suppliers are M/s. Garden Reach Workshops. Value of each Road Rollers is Rs. 51,000.

(c) No, Sir. The matter has been taken up with the manufacturers who under the